

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 368

TO BE ANSWERED ON THE 19TH NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA)

PROGRESS OF FRAMEWORK AGREEMENT WITH NSCN (IM)

368 . SHRI TAPIR GAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress regarding the 'Framework Agreement' signed on 3rd August 2015 with Naga NSCN (IM);

(b) the deadlocks or differences hindering the progress;

(c) whether the Government has agreed for socio-economic and cultural integrations of Nagas with other States of the North East;

(d) if so, whether the Government has consulted and taken approval from each State of the North East; and

(e) the status of NSCN(IM) demand for separate flag and constitutions for Nagas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) to (e): There has been considerable progress in the Naga peace talks.

Almost all Naga Underground groups are engaged with the Government of India in the peace process. All stakeholders including the states of Assam, Manipur and Arunachal Pradesh will be duly consulted before any settlement is arrived at with the Naga groups and their concerns taken into consideration.
